

मानव संसाधन विकास मंत्री (डा० मुरली मनोहर जोशी): (क) से (घ) विश्वविद्यालय अनुदान आयोग अधिनियम, 1956 के विद्यमान उपबंधों के अंतर्गत विश्वविद्यालय अनुदान आयोग ने केन्द्रीय सरकार के पूर्व अनुमोदन से "विश्वविद्यालय अनुदान आयोग (निजी गैर सहायता प्राप्त व्यावसायिक संस्थाओं में दाखिले और शिक्षा शुल्क का विनियमन) विनियमन, 1997" नामक विनियम बनाये हैं। ये विनियम ऐसे कालेजों/विश्वविद्यालयों पर लागू होते हैं जिन्हें केन्द्रीय सरकार अथवा किसी राज्य सरकार या उनके नियंत्रणाधीन किसी संविधिक निकाय, जो अनुदान का संवितरण कर रहे हैं, से कोई सहायता अनुदान प्राप्त नहीं होता है चाहे वे किसी राज्य में अवस्थित हों। इस सम्बन्ध में किसी भी राज्य को प्राथमिकता नहीं दी गई है।

Universalisation of Elementary Education

549. DR. (Ms.) P. SELVIE DAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the target date to achieve universalisation of elementary education upto 14 years of age had been fixed and revised several times; and

(b) if so, the details thereof and what steps have been proposed to achieve the target in the next Five Year Plan?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) and (b) Article 45 of the Constitution of India provides that the State shall endeavour to provide within a period of ten years free and compulsory education for all children until they complete the age of 14 years. The goal of Universalisation of Elementary Education is, however, yet to be achieved. The National Policy on Education, 1986, as revised in 1992 resolves that free and compulsory education of satisfactory quality is provided to all children upto 14 years of age before we enter the twenty first century.

It is envisaged that in the Ninth Five Year Plan the goal of Universalisation of Elementary Education would be pursued in a mission mode with greater people's participation and decentralised planning

for educational development of underserved populations, especially girls. The Government is committed to raise funding for education to 6% of GD.

Centenary of Giani Gurumukh Singh

550. SHRI KARTAR SINGH DUGGAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is a fact that the Musafir Trust has approached the Prime Minister to suitably observe the year 1999 as the centenary of the noted freedom fighter and celebrated Punjabi Writer, Giani Gurumukh Singh Musafir; and

(b) if so, what action is contemplated to be taken to honour the memory of the devoted some of the soil on the national level?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (DR. MURLI MANOHAR JOSHI): (a) No, Sir. But a letter has been received from Shri I.K. Gujral, former Prime Minister containing some of the suggestions considered in the Board meeting of the Gurumukh Singh Musafir Trust.

(b) Suggestion naming a road in New Delhi and for a cultural/educational institution in Punjab/Delhi after the name of the Giani Gurumukh Singh Musafir has been sent to the Delhi/Punjab Governments.

The Trust has been sent a copy of the Schemes of Financial Assistance for (i) Centenary/Anniversary Celebrations; (ii) Development and Maintenance of National Memorials with the request to send details as required under the Schemes.

Condition of Netaji's Ancestral Home

551. SHRI PRAFULL GORADIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Netaji's ancestral home in Cuttack is in danger of collapse; and